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CA. 244/96.

A (A)

Serial  
No. of  
Order

Date of  
Order

Order with Signature

4 15 10.96

It is submitted by Shri B.N.Udgata that Misc.Application 326/96 has become infructuous. It is accordingly dismissed. Shri Ashok Meshra and Shri U.B.Mohapatra are present and heard on behalf of the Respondents.

*transcribed*  
MEMBER (ADMINISTRATIVE)

~~Notice with copy of the order dt. 22.3.96 may be sent to R-1, R-2 & R-4 by regd. post / A.D.~~  
~~*Pat*~~  
~~27/3~~

S.O

A copy of the order dt. 22-3-96 with copy of the petition may be sent to R-1, R-2 & R-4 by regd. post/A.D.

It is also mentioned that copy of the same order with petition has already given to the applicant's counsel for draft service on R-3.

*Pat*  
28/3. *Minh*

28.03.96

S.O